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C.A.No. 1672 OF 2002
ITEM No.MM(A)

Court No.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.1672 of 2002

HARYANA STATE COOP. LAND DEV. BANK

Appellant (s)

VERSUS

NEELAM

Respondent (s)

Date : 10/12/2004 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)
Mr. Sanjay R. Hegde, Adv.

For Respondent (s)Mr. Nidhesh Gupta, Adv.
Ms. Minakshi Vij, Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R

List this matter in the first(Tuesday) week of January, 2005.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER